

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/308(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	KALYAN CHOWDHURY VS BENGAL CHEMIST AND DRUGGIST ASSOCIATION & ORS.
UNDER SECTION	SEC 424 (3)

Appearance (via video conferencing/physically)

Ms. Priyabrata Ghosh, Adv.

] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter for further consideration on **12.09.2024**.

**(Anamitra Pal)
Court Officer**

Ar.